

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.272/9/HDB/2020
NAME OF THE COMPANY	Graylines Engineers and Contractors Pvt Ltd
NAME OF THE PETITIONER(S)	P.S.R.K.Sreshty
NAME OF THE RESPONDENT(S)	Graylines Engineers and Contractors Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.

No one appeared for the Corporate Debtor.

We direct the Operational Creditor to submit the Master Data of Corporate Debtor within a week, by way of Affidavit.

Matter stands adjourned to 13.08.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL